

ANNOUNCEMENT TO SHAREHOLDERS OF APOLLO SINDHOORI CAPITAL INVESTMENTS LIMITED

This corrigendum is to be read in connection with the Public Announcement dated August 30, 2008 and published on September 1, 2008 ("PA") issued by Enam Securities Private Limited ("ENAM"), the Manager to the Offer, on behalf of Aditya Birla Nuvo Limited ("ABNL" or "Acquirer"), to the equity shareholders of Apollo Sindhoori Capital Investments Limited ("ASCIL" or the "Target Company") pursuant to and in compliance with Regulation 10 and Regulation 12 and other applicable provisions of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 1997 and subsequent amendments thereto ("SEBI (SAST) Regulations" or "Regulations").

The shareholders of the Target are requested to kindly note the following:

Pursuant to the Share Purchase Agreement dated August 28, 2008, the Acquirer has nominated the following representatives to the Board of the Target Company subject to necessary approvals

1. Shri Pankaj J. Razdan
2. Shri Kanwar Vivek

The above persons have been appointed as Additional Directors of the Target Company in their Board Meeting of September 23, 2008, subject to necessary approvals.

All other terms and conditions of the Offer remain unchanged.

DECLARATION BY THE ACQUIRER

The Acquirer and the Board of Directors of the Acquirer accept full responsibility for the information contained in this Corrigendum Announcement and for fulfillment of their obligations under the SEBI (SAST) Regulations, 1997.

The terms used but not defined in this Corrigendum Announcement shall have the same meaning assigned to them in the PA. This Corrigendum Announcement would also be available on the SEBI website at <http://www.sebi.gov.in>. For applying in this Offer, eligible persons to the Offer may also download a copy of the Form of Acceptance cum Acknowledgement which will be available on SEBI's website at (www.sebi.gov.in) from the Offer Opening Date, i.e. October 23, 2008.

ISSUED ON BEHALF OF THE ACQUIRER BY (Manager to the Offer):



Enam Securities Pvt. Ltd.
801/802 Dalamal Tower, Nariman Point, Mumbai 400 021
Tel.: +91 - 022- 6638 1800 Fax.: +91 - 022- 2284 6824, Email: ascil@enam.com
Contact Person: Sachin K. Chandiwal
SEBI Registration No.: INM000006856

Date : September 24, 2008
Place : Mumbai

Size: 12x13 sq. cm